

The outlay of Rs. 45.00 crores has been made in the Seventh Five Year Plan for this programme. An amount of Rs. 10.00 crores has been proposed for the year 1987-88.

2) *Women's Development Corporations*

The Women's Development Corporations are to be set up in all States with the objective of promoting employment generating activities amongst women. These Corporations would actively support and promote schemes for women's groups and women from the weaker sections of society. Necessary safeguards would, however, be provided to ensure that the advantages under this scheme are not appropriated by women, who are relatively better off, by way of benami transactions.

The Corporations would act as catalytic agents for generating economic activities among women. The functions of the Corporation would include :

Identification of potential areas of employment ; assistance of project formulation and raising required finance ;

arranging raw material for working women in multiple occupations ;

to provide training consultancy facilities ; and to provide infrastructure for marketing the products.

The Centre would provide funds to all the States for setting up or running the Corporations through equity participation in the ratio 49 : 51. In other words the Deptt. of Women & Child Development would give upto 49% of the paid up capital as financial assistance. The Corporations would also obtain credit under the differential rate of interest scheme or any other concessional scheme.

It has been proposed to make a budget allocation of Rs. 3.50 crores for the scheme for the year 1987-88.

Renovation of Khajuraho Temples

*136. SHRIG RHOOPATHY :
SHRI MANIK REDDY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that due to poor upkeep, encroachments and vibration caused by the flying of aircrafts over the complex, cracks have developed in Khajuraho Temples ; and

(b) if so, whether Government have prepared any scheme to renovate the Khajuraho temples and prevent encroachment and theft of priceless sculptures in the temples ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) Cracks are primarily due to aging, continuous weathering and corrosion of iron dowels and cramps used by the original builders in the masonry.

(b) Khajuraho temples are included under Seventh Five Year Plan scheme for structural repairs, chemical preservation and environmental development.

For warding off encroachments and ensuring security, barbed wire fencing in all the temples, excepting two, staff for watch and ward round the clock in the monuments and security lights in the western group and armed guards at the open air archaeological museum have been provided.

Construction of Over-Bridges in Madras and Madurai Divisions

*137, DR. S. JAGATHRAKSHAKAN: Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware of the widespread resentment in the business community in Madras/Madurai Division of

Southern Railway on account of the delay in the construction of over-bridges in these Divisions :

(b) whether any engineering surveys/feasibility surveys of the over bridges at various junction level crossings like Paivantangi/Chrompet/ Meerambakkam etc. in Madras Division have been conducted ; and

(c) if so, the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Representations from a number of associations have been received in this regard.

(b) Yes, Sir.

(c) There are 11 works sanctioned for Madras and Madurai Division. Five works are in progress. For another six works, the estimates/plans/preliminary arrangements have not been finalised so far by the State Govt./concerned authority.

Bridges on National Highways Pending Completion in Andhra Pradesh

*138. SHRI V. TULSIRAM : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the number of bridges on National Highways passing through Andhra Pradesh, pending completion beyond their schedule time ;

(b) the time since when these are pending without execution ;

(c) the main reasons for delay in the execution of the works ; and

(d) the steps contemplated by the Union Government for their immediate execution to avoid hardship ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) There are 16 bridge works pending completion beyond their schedule time on various National Highways passing through Andhra Pradesh.

(b) Out of these 16 bridge works, 11 works are in progress. Three bridge works are pending without execution since June, 1985 and two bridge works are pending without execution since December, 1985.

(c) Main reasons for delay in the execution of these works are :

(i) slow pace of progress by the contractors ;

(ii) default by Contractors leading to termination of contract.

(d) A time bound programme with dates of completion varying from 6/87 to 3/88 for these bridges has been given to the State P.W.D. for strict compliance.

[Translation]

Hydrological surveys for water sources

*139. SHRI MOOLCHAND DAGA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the expenditure incurred so far on hydrological surveys ; and

(b) the names of the States/Union Territories in the country surveyed and whether a survey has been conducted in Rajasthan and if so, the details thereof ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) An expenditure of about Rs. 80 crores has been incurred on hydrological survey so far by the Central Government.

(b) The national survey covers all the river basins extending over almost all the States and the Union Territories of Delhi and Goa, Daman and Diu.

In Rajasthan, the survey is going on through a hydrological network of 19 stations.

[English]

Restrictions on Remittances from Earnings of Air India

*140. SHRI AKHTAR HASAN : Will the Minister of CIVIL AVIATION be pleased to state :